GOVERNMENT OF INDIA MINISTRY OFWOMEN AND CHILD DEVELOPMENT RAJYA SABHA QUESTION NO06.12.2010 ANSWERED ON ALLOCATION TO CSWB FOR VARIOUS SCHEMES.

2938

Smt. Viplove Thakur

Will the Minister of COALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a) the details of funds allocated to the Central Social Welfare Board (CSWB) for implementation of various schemes for the development of women and children in the country, during each of last three years and the current year;

(b) the number of schemes implemented/ being implemented by CSWB in Himachal Pradesh during that period, scheme-wise

(c) whether any irregularities have been reported in the implementation of these Schemes in Himachal Pradesh during the said period; and

(d) if so, the details thereof and the steps taken/being taken by Government in this regard?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a):The details of funds allocated to Central Social Welfare Board during each of last three years & the current year for implementation of various schemes is given as Annexure-I

(b):There are four major schemes being implemented by CSWB in Himachal Pradesh during the last three years and the current year viz: Family Counselling Centre, Rajiv Gandhi National Creche Scheme, Condensed Courses of Education for Adult Women and Awareness Generation Programme.

(c)&(d): No irregularities have been reported in implementation in Himachal Pradesh.